

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.608/KB/2017
C.P-936/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	Thejo Engineering Ltd.-Vs-Ankit Metal & Power Ltd.		
Under Section	433,434,439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Rohit Keshni
Advocate

Bidyut Dutt
Anirudhya Dutt } Adv.

Thejo
A.K. Usmani
Petitioner
Ankit Metal & Power
Ltd.

Rohit Keshni
(Sd/Adv)

A Dutt
29/11/17

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the petitioner submitted that arguing Senior Counsel is not present. Therefore, he made a prayer for adjournment. Prayer is allowed.

List on 17/01/2018.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)